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Declaration of Assets and Liabilties

Year-2023-24

I, Jivan Jyoti Kumari, Wife of Ashish Kumar, aged 36 yrs, belonging to <u>Bihar Vidhan Sabha Secretariat Service</u> and presently working as <u>office attendant in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*</u>

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	(resects in joint na	ime indicating the exte	or joint ownershi	ip will also have t	o be given)	
Sr. No.	Dogowintion	Self	Spouse Name Late- Ashish kumar	Dependant-1 Name Jigyasa Kumari	Dependant-2 Name Arnav Kumar	Dependant-3 Name
(i)	Cash	Rs. 5000			Lasting to the second	
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	Savings account - Rs 20,000.		1000	1	Hills S.V. September 1 September 2 September 2 September 2 September 2 September 2 September 2 September 2 September 2 September 3 September 2 September 3 September 3 Septemb
(iii)	Bonds, Debentures and Shares in Companies,	F.D 1,00,000/- M.F 32,000/-				
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	Lic - Assured of Rs 50,00,0000/- (Premium- 54,456/-)		Sukanya Yojana- 1000/-		
(v)	Motor Vehicles (details of make, etc)	Bajaj Pulsar-150. Scooty Tvs.				
(vi)	Jewellery (details of weight and value)	Gold-100gm Silver-250gm			-	
(vii)	Other assets, such as values of claims/ interests	NIL				

Note: - Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

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Detail of Immovable assets.

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be

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Sr. No.	Description	Self	Spouse Name	Dependant - 1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value	Nil	Nil			
(ii)	Non-Agricultural Land- Location (s)- Survery Number (s)- Measurement- Current market value	Nil	Nil	25046 m2 2001 250 251	1,389,55 	
(iii)	Buildings (Commercial and residential)Location(s)-Survey/door number(s)-Extent (Total measurement)-Current market value	Nil	Nil			
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	Nil	Nil			
(v)	Others (such as interest in property)	Nil			720	

(2) I give herein below the details my liabilities/ overdues to public financial institutions and government dues :[Note: Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Sbi Bihar Vidhan Mandal	3,78,000/-
	(ii) Loans form Financial Institutions		Nil
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		Nil
	(b) dues to department dealing with supply of water		Nil
	(c) dues to departments dealing with supply of electricity		Nil

	(d) dues to departments dealing with telephones		Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		Nil
	(f) Other dues, if any		Nil
indicate the assessme which income tax retur Permanent Account N (ii) Wealth Tax [Also in	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	PAN No. IEWPK7780K	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	<u></u>	Nil
	(iii) Sales Tax [Only in case of proprietary business]		Nil
	(iv) Property Tax	77777777777777	Nil

C. PERSONAL DETAIL:

i) GPF/CPF/PRAN NO	:-	PRAN-110175365708
ii) Gender	· 1-	F
iii) Date of Birth	:-	03-05-1987
iv) Class/Group	:-	C (A/B/C)
v) Cadre	•	Bihar Vidhan Sabha Secretariat Service (Full Name e.g., B.A.S. Bihar Administrative Service. B.S.S. Bihar Secretariat Service etc.)
vi) Home District	:	Munger
I hereby declare that the ab	ove deta	ails are true to the best of my knowledge and ballof

Signature: - from effatt Limeie Name of Employee: Jivan Jyoti Kumari

Designation Officer Attendant, Bihar Vidhan Sabha, Patna.

Department :-Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 08-02-24

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.